GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4472 ANSWERED ON:19.12.2014 RESERVATION IN MEDICAL INSTITUTIONS Hansdah Shri Rama Chandra;Kulaste Shri Faggan Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of candidates belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Class (OBC) selected in the Pre-Medical/ Pre- Dental Entrance Examination against the reserved seats during the current year;

(b) whether a number of seats reserved for SCs, STs and OBCs are lying vacant in various medical institutions including the All India Institute of Medical Sciences, (AIIMS), New Delhi;

(c) if so, the details thereof and the reasons therefor along with the corrective measures being taken by the Government in this regard;

(d) whether instances of noncompliance of reservation norms in appointment of doctors and employees in AIIMS, New Delhi and certain other medical institutions have been reported in the country; and

(e) if so, the details thereof along with the action taken/proposed to be taken by The Government thereon?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): As per directions given by the Supreme Court of India, Ministry of Health & Family Welfare has been entrusted to fill the 15% All India Quota for MBBS/BDS seats. For the current year 2014-15, CBSE, New Delhi has conducted the All India Pre-Medical/Pre-Dental Entrance Examination and the following number of candidates were selected under 15% All India Quota MBBS/BDS seats:

Category No. of candidates

SCs 507 STs 250 OBCs 65 #

OBC reservation is applicable only in Central Government Institutions.

(b)&(c): The details of vacant seats reserved for SCs, STs and OBCs in States/UTs are not maintained at Central level. All India Institute of Medical Sciences, New Delhi has informed that no seat reserved for SC, ST and OBC candidates in MBBS course is lying vacant for the current session.

(d) & (e): As informed by AIIMS, New Delhi; PGIMER, Chandigarh and JIPMER, Puducherry, no instance of non- compliance of reservation norms in appointment of doctors and employees has been reported.